

**HIGH COURT OF DELHI AT NEW DELHI**

NO. 20372-83 /STY/DHC  
DATED 30-08-2013

From

The Registrar General  
Delhi High Court  
New Delhi

To

(Also on the website of this Court)

Sub: Quotation for printing of 800 Nos. of Answer Sheets [500 main answer sheets and 300 nos. of continuation answer sheets]

Sir

This Court intends to purchase 800 Nos. of Answer Sheets [500 main answer sheets containing 31 plain pages and 1 printed page (front page) in each sheet with a printed slip pasted on the first page and 300 nos. of continuation answer sheets of 15 plain pages and 1 printed page (front page) in each sheet with a printed slip pasted on the first page].

The sample can be seen in the Stationery Store at any working day between 2.00 P.M. to 4.00 P.M.

The sealed envelope, superscribing thereon "**QUOTATION FOR PRINTING OF ANSWERSHEETS**" and addressed to "Registrar General, Delhi High Court, New Delhi", must reach ~~to~~ the Administrative Officer (J)(Sty.), Stationery Branch, Basement Lawyers Chamber Block-III, Delhi High Court on or before 9/9/13, 5pm.

Yours truly,



**(Keshav Kr. Bhati)**  
Joint Registrar(Comp./Sty.)  
For Registrar General